

CH. MANAVENDRANATH ROY
REGISTRAR GENERAL



HYDERABAD

Date: 23-02-2018

ROC.No.2967⁵⁰/2017

To

Chief Judge, City Civil Court, Hyderabad, Metropolitan Sessions Judge, Hyderabad, Prl. District Judges, Adilabad, Chittoor, East Godavari, Guntur Kadapa, Karimnagar, Krishna at Machilipatnam, Mahabubnagar, Nalgonda, Nellore Ranga Reddy, Visakhapatnam, Warangal, West Godavari and Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad..

Sir/Madam,

SUB:-High Court of Judicature at Hyderabad – Programme schedule for South Zone Regional Conference on “Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities on 24th and 25th February, 2018 at Marri Chenna Reddy Human Resource Development Institute, Jubilee Hills, Hyderabad: - Intimation to the Judicial Officers– Regarding.

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I invite your attention to the subject cited.

The Programme schedule for South Zone Regional Conference on “Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities” on 24th and 25th February, 2018 at Marri Chenna Reddy Human Resource Development Institute, Jubilee Hills, Hyderabad is uploaded in the High Court website i.e. <http://hc.tap.nic.in/> and also communicated to you through fax.

I request the above unit heads to communicate the same to all the Judicial Officers working in your unit who are nominated for the said programme immediately and report compliance.

Yours sincerely,


REGISTRAR GENERAL 23/2

**South Zone Regional Conference on "Enhancing Excellence of the
Judicial Institutions: Challenges & Opportunities"**

24th and 25th February, 2018

Organized by the National Judicial Academy, Bhopal
In collaboration with the High Court of Judicature at Hyderabad and
Andhra Pradesh Judicial Academy.

Venue

DR. Marri Channa Reddy Human Resource Development
Institute, Jubilee Hills, Hyderabad

PROGRAMME SCHEDULE

Day-1 (Saturday 24.02.2018)

| Time | Particulars |
|----------------------|---|
| 8.00 AM to 9.30 AM | : Breakfast at DR. MCR HRD Institute, Hyderabad |
| 9.30 AM to 10.00 AM | : Registration at the Desk provided adjacent to the Conference Hall i.e. S.K. Hall, III Floor, Thungabadra block |
| 10.00 AM to 10.03 AM | : Vandemataram |
| 10.03 AM to 10.10 AM | : Welcome address by Hon'ble Sri Justice Ramesh Ranganathan, the Acting Chief Justice, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh |
| 10.10 AM to 10.20 AM | : Address by Hon'ble the Director, National Judicial Academy |
| 10.20 AM to 10.30 AM | : Inaugural address by Hon'ble Justice Kurian Joseph, Judge, Supreme Court of India. |
| 10.30 AM to 11.55 AM | : Session No.1 – Constitutional Vision of Justice |
| 11.55 AM to 12.15 PM | : Tea break |
| 12.15 PM to 1:30 PM | : Session No.2 – High Court and District Judiciary: Building Synergies |

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|---------------------|---|---|
| 1:30 PM to 1:45 PM | : | Group Photo in front of Administrative Building |
| 1:45 PM to 2:30 PM | : | Lunch Break |
| 02.30 PM to 3:30 PM | : | Session No.3 – Elements of Judicial Behaviour: Ethics, Neutrality and Professionalism |
| 03.30 PM to 3.50 PM | : | Tea break |
| 03.50 PM to 5:00 PM | : | Session No.4 – Social Context Judging as a Controlling Element in Statutory Interpretation and Exercise of discretion |
| 7.30 PM | : | Cultural Program followed by Dinner at Open lawns, behind Administrative Block, DR. MCR HRD Institute, Hyderabad |

PROGRAMME SCHEDULE

Day-2 (Sunday 25.02.2018)

| Time | Particulars |
|----------------------|--|
| 8.00 AM to 9.30 AM | : Breakfast at DR. MCR HRD Institute, Hyderabad |
| 10.00 AM to 11.10 AM | : Session No.5 – Access to Justice: Information and Communication Technology in Courts |
| 11.10 AM to 11.30 AM | : Tea break |
| 11:30 AM to 1:00 PM | : Session No.6 – Access to Justice: Court and Case Management |
| 1.00 PM to 1.15 PM | : Valedictory Session |
| 1:15 PM | : Lunch at the Cafeteria, II Floor, Administrative Block, DR. MCR HRD Institute, Hyderabad |

Note:

1. All the participant Judicial Officers are directed to assemble at Ruchi Dining Hall, Ground Floor, Godavari, Dr. MCR HRD Institute, at 8.00 am for breakfast.
2. Copy of the Programme Schedule of the Conference prepared by the National Judicial Academy with details of the Resources Persons, is enclosed herewith.

INAUGURAL SESSION

(10.00 AM to 10.30 AM)

| | | |
|----------------------|---|---|
| 10.00 AM to 10.03 AM | : | Vandemataram |
| 10.03 AM to 10.10 AM | : | Welcome address by Hon'ble Sri Justice Ramesh Ranganathan, Acting Chief Justice, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh |
| 10.10 AM to 10.20 AM | : | Address by the Director, National Judicial Academy |
| 10.20 AM to 10.30 AM | : | Inaugural address by Hon'ble Justice Kurian Joseph, Judge, Supreme Court of India. |

**SOUTH ZONE REGIONAL CONFERENCE ON ENHANCING EXCELLENCE OF THE JUDICIAL INSTITUTIONS:
CHALLENGES & OPPORTUNITIES. (24th & 25th February, 2018) [P-1088]**

PROGRAMME SCHEDULE.

Programme Coordinators: Mr. Shivaraj S. Huchhanavar and Mr. Prasidh Raj Singh, Faculty, National Judicial Academy, India

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|---|--|---|--|---|--|---|---|
| <p style="text-align: center;">DAY 1</p> <p style="text-align: center;">24th February, 2018</p> <p style="text-align: center;">Saturday</p> | <p style="text-align: center;">INAUGURAL SESSION 10:00 AM to 10:30 AM</p> | <p style="text-align: center;">T E A B R E A K</p> | <p style="text-align: center;">SESSION 2 12:15 PM – 1:30 PM</p> | <p style="text-align: center;">L U N C H B R E A K</p> | <p style="text-align: center;">SESSION 3 02:30 PM – 3:30 PM</p> | <p style="text-align: center;">T E A B R E A K</p> | <p style="text-align: center;">SESSION 4 03:50 PM – 5:00 PM</p> |
| | <p style="text-align: center;">SESSION 1 10:30 AM to 11:55 AM</p> <p style="text-align: center;">Constitutional Vision of Justice</p> <p style="text-align: center;"><i>Speakers</i> Justice Kurian Joseph Justice V. Ramasubramanian</p> | | <p style="text-align: center;">High Court and District Judiciary: Building Synergies</p> <p style="text-align: center;"><i>Speakers</i> Justice Kurian Joseph Justice P. V. Reddi Justice P. Naveen Rao</p> | | <p style="text-align: center;">Elements of Judicial Behaviour: Ethics, Neutrality and Professionalism</p> <p style="text-align: center;"><i>Speakers</i> Justice Kurian Joseph Justice P. V. Reddi Justice Indira Banerjee</p> | | <p style="text-align: center;">Social Context Judging as a Controlling Element in Statutory Interpretation and Exercise of discretion</p> <p style="text-align: center;"><i>Speakers</i> Justice Kurian Joseph Justice V. Ramasubramanian Justice M. S. Ramachandra Rao</p> |
| <p style="text-align: center;">DAY 2</p> <p style="text-align: center;">25th February, 2018</p> <p style="text-align: center;">Sunday</p> | <p style="text-align: center;">SESSION 5 10:00 AM – 11:10 AM</p> <p style="text-align: center;">Access to Justice: Information and Communication Technology in Courts</p> <p style="text-align: center;"><i>Speakers</i> Justice L. Nageswara Rao Justice Dr. S. Muralidhar</p> | | <p style="text-align: center;">SESSION 6 11:30 AM – 1:00 PM</p> <p style="text-align: center;">Access to Justice: Court and Case Management</p> <p style="text-align: center;"><i>Speakers</i> Justice Sanjay Kishan Kaul Justice Dr. S. Muralidhar</p> | | | | |
| | | | <p style="text-align: center;">1:00 PM – 1:15 PM Valedictory Session</p> | | | | |